

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Great Unison Contractor India Private Limited Date of Commencement of Liquidation: 23-01-2020; List of Stakeholders as on Date: 26-03-2024; Name of IP: Ms. Dipti Atul Mehta; Process Number: 1; Last 5 digit of registration number: 10350

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	137265682.44	2	43299169.20		93966513.24		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	21640781	1	9378845		2261936.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	31	375981710.47	31	297661377.37		78320333.1		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		34	534888173.91	34	350339391.57		174548782.33999 997		